

DIVISION BENCH

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1536(KB)2019

IA/791(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th July, 2021, 10:30
A.M**

Name of the Company	PHOENIX ARC PRIVATE LIMITED Vs. ARAMBAGH HATCHERIES LIMITED		
Under Section	IBC under Sec 7 (CIRP)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the Financial Creditor

Mr. Jishnu Chowdhury, Advocate

Mr. Shaunak Ghosh, Advocate

Mr. Arindam Pal, Advocate

Mr. Saptarshi Saha, Advocate

ORDER

Mr. Jishnu Chowdhury, along with Mr. Shaunak Mitra, Mr. Arindam Pal and Mr. Saptarshi Saha, Ld. Counsel for the Financial Creditor present.

At the request of the Ld. Counsel appearing for the Financial Creditor, list this matter on 07.09.2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**